

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3775
TO BE ANSWERED ON 03.01.2019**

AGRICULTURAL WASTE

†3775. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether any scheme has been chalked out for use of agricultural waste in the power plants;**
- (b) if so, the details thereof;**
- (c) whether any guidelines have been issued by the Government to NTPC for use of agricultural products and wastes and if so, the details thereof; and**
- (d) whether the plants have derived any financial benefits through the use of these products and if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER
AND NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (d): Central Electricity Authority (CEA) has issued an advisory dated 17 Nov 2017 to all the coal based power plants to use 5-10% of agro residue based pellets along with coal. CEA has also issued technical specification for pellets/torrefied pellets. In line with above advisory, NTPC has floated tender for procurement of 1000 metric tonnes per day (MTPD) of agro residue based pellets/torrefied pellets for NTPC Dadri. Out of total requirement of 1000 MTPD, purchase order for 200 metric tonnes per day of agro residue based pellets/torrefied pellets has been placed on three companies with supply duration of 2 years.

As per NTPC, use of farm stubble in its power plants will increase the cost of power generation. The increase in variable charge of electricity will depend on difference in price of biomass and coal, increase in heat rate and increase in auxiliary power consumption. The increase in fixed charges will depend as per additional capital expenditure required for biomass material handling infrastructure.
